

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: KADEVI INDUSTRIES LIMITED Date of Commencement of Liquidation: 23-02-2018; List of Stakeholders as on Date: 21-04-2021; Name of IP: Mr. G.Satyanarayana Murty; Last 5 digitof registration number: 10356

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date				12238506				NA
3	Secured financial creditors	4	4123858628	4	4123858628	0	0		Annexure 3
4	Unsecured financial creditors	0	0	0	0	0	0		Annexure 4
5	Operational creditors (Workmen)	22	9365190	22	1548113	0	7817078		Annexure 5
6	Operational creditors (Employees)	46	43368536	46	20426774	0	22941762		Annexure 6
7	Operational creditors (Government Dues)	6	45689151	6	45689151	0	0		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	50	381689249	50	241841519	0	139847730		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	7	27672597	7	7549509	0	20123088		Annexure 9
Total		135	4631643351	135	4453152200	0	190729658		